

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.144 of 2012 &**  
**I.A. No. 257 of 2012**

**Dated : 14<sup>th</sup> August, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant (s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Ms. Suparna Srivastava  
Mr. A. Bhatnagar (Rep.)

**ORDER**

**Admit.** Issue notice to the Respondents returnable on  
11.09.2012. Dasti service is permitted.

Post the matter on **11.09.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/vs**